

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1737(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: BSE Ltd

Vs

Sejal Glass Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016.

**ORDER**

23. **C.P (IB)-1737(MB)/2017**

On the withdrawal memo filed by the Petitioner Counsel, this  
Company Petition is hereby dismissed as withdrawn.

Encl: Withdrawal Memo.

501-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

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**B.S.V. PRAKASH KUMAR**  
Member (Judicial)